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C.A.No. 133 OF 2001
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ITEM NO. 1-A COURT NO.4 SECTION-IV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal No(s). 123/2001

Satish Rawat Appellant

Versus

Union of India & Ors. Respondents
(Heard by Hon'ble Rajendra Babu and Reddi, JJ)

Date:26.8.2002: This matter was called on for pronoucment of judgment today.

CORAM:

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For the Appellant(s): Mr. R.K. Maheshwari, Adv.

For the Respondent(s): Mr. Braj Kishore Mishra, Adv.

Mr. Rajeev Nanda, Adv.
Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2
Hon'ble Mr. Justice S. Rajendra Babu pronounced the judgment of the Court today.
The appeal stands allowed in terms of the directions given in the signed judgment. No costs.

.SP1

(Meenu Sethi) (Om Prakash)
Court Master Court Master

Signed reportable judgment is placed on the file